

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/1199/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Dibyajyoti Mahanta,
District & Sessions Judge,
Golaghat.

Dated Guwahati the th 10 February, 2023.

Sub: **Casual leave.**

Ref:- No. DJ(G) 1282 dated 09.02.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 20.02.2023 along with station leave permission, with the official vehicle, at own cost, from the evening of 17.02.2023, after Court hours, till the morning of 21.02.2023**, has been granted. The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-16/2002/1200/dated , 10-02-2023

Copy to.

- ✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)